GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION NO.231 TO BE ANSWERED ON THE 04th February 2020

Setting up of NIPER

231. SHRI S. VENKATESAN:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has approved the proposal to establish an NIPER Institute in Madurai district of Tamil Nadu along with other NIPER Institutes in Chhattisgarh, Rajasthan & Maharashtra as recommended by the Eighth Finance Commission in the meeting held on 20th January, 2011;
- (b) whether the said proposal was also considered by the Expenditure Finance Committee on 26.03.2018, if so, the details thereof;
- (c) if so, the current status of the proposal and the time by which the NIPER Institute in Madurai along with other proposed NIPER institutes are expected to be commissioned;
- (d) whether the State Government of Tamil Nadu has allotted land to establish the NIPER Institute in Madurai district in order to facilitate the admission of students from July 2020; and
- (e) if so, the steps taken by the Government for allotment of finance and to facilitate establishing of the NIPER Institute in Madurai?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

- (a): Yes Sir. The proposal to establish NIPER in Madurai district of Tamil Nadu was approved in principle by the Government. Subsequently, in the Budget Speech 2015-16, it was announced to set up NIPERs in the states of Chhattisgarh, Rajasthan & Maharashtra.
- (b) to (d): The State Government of Tamil Nadu has allotted 100 acres of land in Madurai District for setting up of NIPER. A consolidated proposal for setting up and equipping the six existing NIPERs and four newly proposed NIPERs at Madurai (Tamil Nadu) and in the states of Chhattisgarh, Rajasthan and Maharashtra was considered by the Expenditure Finance Committee (EFC) in the Ministry of Finance on 26.03.2018. While the Committee recommended continuation and strengthening of the six existing NIPERs during the period 2017-18 to 2019-20, but it deferred setting up of the proposed four new NIPERs at Madurai and in the States of Chhattisgarh, Rajasthan and Maharashtra. The Committee further recommended that the matter may be reviewed in the year 2020 during the Fifteenth Finance Commission period (2020-25). The Department would accordingly approach the Ministry of Finance seeking funds for setting up of deferred NIPERs, including that at Madurai, Tamil Nadu.
